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December 8

2025

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```

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```

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- Times Innovative Media Ltd. v. Brand Connect Communications (India) (P) Ltd., (Shyam Babu Gautam, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2023 SCC OnLine NCLT 76409
- Tudor India (P) Ltd., In re, (Shammi Khan, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), 2023 SCC OnLine NCLT 76575
- Turnkey Infrastructures (P) Ltd. v. Vipul Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), 2023 SCC OnLine NCLT 76326
- Turnkey Infrastructures (P) Ltd. v. Vipul Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), 2023 SCC OnLine NCLT 76327
- UCO Bank v. S.R. Industries Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2023 SCC OnLine NCLT 76474
- UCO Bank v. Yash Pal Mehra, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2023 SCC OnLine NCLT 76562
- *Ugro Capital Ltd.* v. *Century Metal Recycling Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2023 SCC OnLine NCLT 76458
- Union Bank of India v. Supertech Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash Kumar Srivastava, Member (Technical)), 2023 SCC OnLine NCLT 76469
- United Bank of India v. Sarnamoy Plastic Sack Manufacturing (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2023 SCC OnLine NCLT 76460
- Universal Industries v. Nagarjuna Fertilizers & Chemicals Ltd., (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), 2023 SCC OnLine NCLT 76461
- UR Sinter (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2023 SCC OnLine NCLT 76511
- Vinayak Wire Products (P) Ltd. v. Simplex Infrastructure Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2023 SCC OnLine NCLT 76348
- Vishakapatnam Coop. Bank v. Kumar Hospitals (P) Ltd., (Telaprolu Rajani, Member (Judicial)), 2023 SCC OnLine NCLT 76435
- Vishakapatnam Coop. Bank v. Kumar Hospitals (P) Ltd., (Telaprolu Rajani, Member (Judicial)), 2023 SCC OnLine NCLT 76436
- Vishakapatnam Coop. Bank v. Kumar Hospitals (P) Ltd., (Telaprolu Rajani, Member (Judicial)), 2023 SCC OnLine NCLT 76437
- VSL Securities (P) Ltd. v. Unishire Housing LLP, (T. Krishnavalli, Member (Judicial) (Retd.) and Manoj Kumar Dubey, Member (Technical)), 2023 SCC OnLine NCLT 76313
- Yash Stainless (P) Ltd. v. Andhra Ferro Alloys Ltd., (Telaprolu Rajani, Member (Judicial)), 2023 SCC OnLine NCLT 76589

Yes Bank Ltd. v. Sandeep Vedant, (Shammi Khan, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), 2023 SCC OnLine NCLT 76582

State Rules [2]

Director, Additional Director, Joint Director or Chief Research Officer, Deputy Director or Senior Research Officer, Group-A and Research Officer or Statistical Officer or Establishment Officer or Statistical Officer (Inspection) or District Statistical Officer, Group-B in the Directorate of Economics and Statistics Recruitment (First Amendment) Rules, 2016

Assistant Inspector of Motor Vehicles, Group 'C' in the Motor Vehicles Department (Recruitment) Rules, 2016

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